

**Shri Joachim Alva:** The Government are aware that the colliery workers have to perform the hardest and the most hazardous job, without any amenities down in the mines, with plenty of lock-outs. May I know if the Government have any programme by which to take over these collieries in the private sector guilty of such malpractices and incorporate them under the National Coal Development Board?

**Mr. Speaker:** That is a wider question.

**Shri Priya Gupta:** Just now the hon. Minister said that in place of these people who have been retrenched nobody has been recruited. May I know whether during the period these people were retrenched, or a few days earlier or later, any men for any work have been recruited in the very same collieries; if so, may I know why fresh people have been taken in instead of providing these people with those jobs when the administration knew that the seams will be closed down?

**Shri Shahnawaz Khan:** The complaint about last retrenchment is dated 4th April. Before this, on 15th March, there was a general agreement and all disputes previous to 15th March were settled between the management and the workers. This is from the 4th of this month and no further recruitment has been done.

**Shri Priya Gupta:** Sir, I put a categorical question whether. . .

**Mr. Speaker:** No further recruitment has taken place.

**Shrimati Savitri Nigam:** Sir, while replying to a supplementary the hon. Minister mentioned that there are 13 cases against these collieries and there are many other collieries which are not behaving properly. I would like to know why Government is not taking a bold action to nationalise them to save the country's production and also to save the workers from trouble?

**Mr. Speaker:** That is too general a question.

## WRITTEN ANSWERS TO QUESTIONS

### सिंचाई योजनाएं

\*1106. श्री विभूति मिश्र: क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार सिंचाई योजनाओं को उत्पादन के आधार पर अथवा उन योजनाओं के परिणामस्वरूप राजस्व में होने वाली वृद्धि के आधार पर महत्व देती है; और

(ख) क्या यह सच है कि सरकार अब तक राजस्व के आधार पर महत्व दे रही है?

सिंचाई और विद्युत् मंत्री (श्री फखरुद्दीन अहमद) : (क) और (ख). अब महत्व उत्पादन को दिया जा रहा है। 1 अक्टूबर, 1964 से लाभ-लागत अनुपात को, जिससे उत्पादन का पता चलता है, ध्यान में रखा जा रहा है।

### Thermal Power Stations

\*1107. Shri Linga Reddy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that steps are being taken to switch over to major thermal power stations from Hydro-electric power projects;

(b) if so, the main features of the proposals in this regard; and

(c) the cost of the proposal?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) No, Sir. Both hydro and thermal projects are being taken up for implementation in different States depending upon various considerations, such as availability of power resources (hydro or thermal), technical feasibility and economic factors.

(b) and (c). Do not arise.